

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SEAHORSE HOSPITALS LIMITED

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The Announcement is being issued by Religare Capital Markets Limited ('Religare'), the Manager to the Offer, on behalf of Kavery Medical Care (Trichy) Pvt. Ltd. ('Acquirer' / 'KMC').

This Announcement is in continuation of, and should be read in conjunction with, the Original Public Announcement ('PA') dated February 12, 2008, Corrigendum to PA dated April 5, 2008, the Letter of Offer dated March 31, 2008 to the shareholders of Seahorse Hospitals Limited ('Seahorse')

The Offer formalities have been completed and the details are as under:

1	Name of the Target Company	Seahorse Hospitals Limited			
2	Name of Acquirer(s) including PACs	Shri Kavery Medical Care (Trichy) Private Limited			
3	Name of Manager to the offer	Religare Capital Markets Limited			
4	Name of the Registrar to the offer, if any	Cameo Corporate Services Limited			
5	Offer Details:				
a	Date of opening of the offer	Friday, April 11, 2008			
b	Date of closure of the offer	Wednesday, April 30, 2008			
6	Details of the acquisition				
Sr. No.	Item	Proposed in the Letter of Offer		Actual	
a	Offer price	Rs. 10/- per fully paid up equity share		Rs. 10/- per fully paid up equity share	
b	Share holding of the Acquirer (No. & %) before SPA / PA	Nil		Nil	
c	Shares being acquired by way of SPA (No. & %)	42,59,635 (33.95%)		42,59,635 (33.95%)	
d	Shares acquired in the open offer (No. & %)	25,09,000 (20%)		7,42,510 (5.92%)	
e	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 2,50,90,000		Rs. 74,25,100	
f	Shares acquired after P.A but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
	- Price of the shares acquired	NA		NA	
	- No of shares acquired	NA		NA	
	- % of shares acquired	NA		NA	
g	Post offer share holding of acquirer (No. & %) (b+c+d+f)	67,68,635 (53.95%)		50,02,145 (39.87%)	
h	Pre & Post offer share holding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		82,83,065 (66.03%)	57,76,365 (46.05%)	82,83,065 (66.03%)	75,42,855 (60.13%)
7	Status of the escrow account, whether released or not.	The amount held in the Escrow Account to the extent of 90% (Rs. 56,70,000/-) were transferred to Special Account on May 06, 2008 towards payment of consideration. The balance 10% of funds in the escrow account will be released shortly to the Acquirer			
8	Payment of interest, if any, to the shareholders along with the details thereof.	NA			
9	Status of investor complaints received, if any.	All the shareholder's queries regarding the Offer have been replied to and there are no pending complaints regarding the Offer as on date			

All the capitalized terms not defined herein, shall have the same meaning as ascribed to them in the Letter of Offer.

The Acquirers and its directors accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and any subsequent amendments thereto.

This announcement is expected to be available on the SEBI website at <http://www.sebi.gov.in>

Issued on behalf of Acquirer by:

MANAGER TO THE OFFER



Values that bind

Religare Capital Markets Limited

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Chennai Branch: Citi Towers, 117, Sir Thegaraya Road, T. Nagar, Chennai 600 017.

Date: May 14, 2008

Place: Trichy

Size: 22 x 12 sq. cm